

(b) and (c). Do not arise.

SHRI N. C. SEKHAR: I did not hear the first part of the answer.

MR. CHAIRMAN: Nothing has been finalised; negotiations are going on

SHRI N. C. SEKHAR: Which negotiations?

SHRI D. P. KARMARKAR: Negotiations between an Indian concern and an Italian concern.

SHRI N. C. SEKHAR: Has any Indian firm come forward to negotiate with the Government on the establishment of a rayon factory?

SHRI D. P. KARMARKAR: Yes, Sir, an Indian firm is negotiating with an Italian firm.

SHRI H. C. DASAPPA: Are there any investigations made with reference to bamboo as a raw material for wood pulp?

SHRI D. P. KARMARKAR: In yesterday's newspapers there was such a thing mentioned but there is no ready and useful information on which to start an investigation.

MR. CHAIRMAN: Why do you read the papers?

RESIDENTIAL ACCOMMODATION FOR GOVERNMENT EMPLOYEES

*467. SHRI N. C. SEKHAR: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state.

(a) whether there is any proposal to demolish certain existing hutments for the purpose of constructing additional residential accommodation for Government employees in Delhi; and

(b) if so, which are the hutments proposed to be demolished and who are the present occupants of these hutments?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH). (a) Yes, Sir.

(b) Hutments on Wellesley Road and near Purana Qila, in New Delhi, these are at present occupied by Government officers.

G. A. T. T. CONFERENCE

*468. SHRI V. K. DHAGE: Will the Minister for COMMERCE AND INDUSTRY be pleased to state

(a) whether India will attend the forthcoming General Agreement on Tariff and Trade Conference to be held in October, 1954; and

(b) if so, who will be the members of the Indian delegation to that Conference?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) Yes, Sir.

(b) A statement is laid on the Table of the House

Statement

(1) Shri N. R. Pillai Secretary-General—Representative

(2) Shri L. K. Jha, Joint Secretary, Ministry of Commerce and Industry—Alternate

(3) Shri G. S. Bansal, M.P.—Member.

(4) Shri E. Rajaram Rao, Member (Customs), Central Board of Revenue—Member

(5) Shri B. N. Adarkar, Member, Tariff Commission—Member

Shri S. Sen, Consul-General for India in Geneva and Shri A. K. Mukharji,